



**INTERNAL QUALITY ASSURANCE CELL,  
GOVERNMENT LAW COLLEGE,  
THIRUVANANTHAPURAM.**

*“Redefining Quality Reassuring Potential.”*

**NATIONAL SEMINAR**

**ON**

**TRANSGRESSING CHILD RIGHTS: A RETREAT  
OF CULTURAL, SOCIAL AND MORAL VALUES**

**21<sup>st</sup> & 22<sup>nd</sup> NOVEMBER 2019**

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**NATIONAL SEMINAR ON  
TRANSGRESSING CHILD RIGHTS: A RETREAT OF CULTURAL,  
SOCIAL AND MORAL VALUES**

Date of Seminar: 21<sup>st</sup> & 22<sup>nd</sup> NOVEMBER 2019

Venue: Government Law College, Thiruvananthapuram, Kerala.

Internal Quality Assurance Cell (IQAC), Government Law College, Thiruvananthapuram is organizing a National Seminar on **TRANSGRESSING CHILD RIGHTS: A RETREAT OF CULTURAL, SOCIAL AND MORAL VALUES** on 21<sup>st</sup> & 22<sup>nd</sup> November, 2019.

The organizers of the Seminar call upon legal professionals, academicians from other social science disciplines, administrators, University students, young and upcoming research scholars, social activists and representatives of governmental and non - governmental organizations to present their research papers relevant to the mentioned themes.

## CONCEPT NOTE

*“Childhood should be carefree, playing in the sun; not living a nightmare in the darkness of the soul.”*

Children are the future custodians of sovereignty, rule of law, - justice, liberty, equality, fraternity and finally international peace and security. They are the potential embodiment of our ideals, aspirations, ambitions, future hopes. They are the ‘future shoulders’ in varied forms. It was only during the twentieth century the concept of children’s rights emerged. The rights approach is primarily concerned with issues of social justice, non-discrimination, equity, and empowerment. Children are a human resource, invaluable but vulnerable. It is because of the unique vulnerability of children that their rights are of priority concern nationally and internationally.

The vulnerability of child is due to easiness to hurt, abuse, misuse, generally treat children badly and far less knowledge about what their rights are. Child rights violation isn't a phenomenon triggered by a single factor but in fact interplay of multiple catalyts. These factors are interlinked, which means that a substantial defense of child rights will require not only comprehensive policy reforms but unprecedented attempts at changing people's psyche towards the right of the child.

Child protection is about protecting children from or against any perceived or real danger/risk to their life, their personhood and childhood. It is about reducing their vulnerability to any kind of harm and in harmful situations. Child protection is about protecting every right of every child. It must also relate to children’s capacity for self-reliance, self-defense, and to the roles and responsibilities of family, community, society and state. The need to protect some children is

certainly greater than others due to their specific socio-economic and political circumstances and geographical location.

In this light, The Internal Quality Assurance Cell (IQAC) of Government Law College, Thiruvananthapuram is organizing a TWO DAY NATIONAL SEMINAR on **Transgressing Child Rights: A Retreat of Cultural, Social And Moral Values** on November 21 and 22, 2019. The seminar envisages a discussion and presentation on three aspects namely Child Rights, Violations of Child Rights and Child Protection.

**Sub-Themes:**

1. Child Rights versus Societal values.
2. Abuse of Children—Physical, Sexual, Moral, Domestic, Technology Facilitated etc.
3. Legal Regime—Lacunae and Expectations.

**The above sub-themes are not exhaustive.**

**Abstract & Paper Submission**

An abstract not exceeding 350 words shall be submitted in .doc or .docx format for consideration on or before **4<sup>th</sup> November, 2019** to **iqac.glc.tvpm@gmail.com**. Co-authorship up to 2 persons is permitted.

The abstract shall contain:

- Title of paper
- Brief idea of the paper
- Conclusion indicating author's perspective.

The abstract shall indicate the name, designation, Institution details, e-mail Address and Telephone numbers of all contributors. In case of co-authorship, each author will have to register separately in the event of participation in the seminar.

The abstract must be in Times New Roman, 12 font Size with 1.5 line spacing, justified text and 1 inch margins on all sides.

The subject of the email must be “Abstract Submission – NSCR- Your Name”. Authors should provide their name, designation and institution details in the e-mail body as well.

Selected abstracts will be intimated after blind peer review. Thereafter, the full papers shall be submitted on or before 10<sup>th</sup> November to [iqac.glc.tvpm@gmail.com](mailto:iqac.glc.tvpm@gmail.com).

### **Guidelines for Submitting Full paper**

- Length of the paper shall not exceed 2500 words (including foot notes).
- Format: MS Word, Font Type: Times New Roman, Font Size: 12 Point, Line Spacing: 1.5 (in case of footnotes, font size is 10 point & line spacing is 1), justified text and 1 inch margins on all sides.
- For title of the Paper 14 point capitals may be used.
- Name and Designation of the author/authors shall be mentioned below the title of the paper.
- Harvard Blue Book Style (19th edition) shall be used for citation.

**The last date of submission of full paper is 10<sup>th</sup> November 2019.**

The subject of the email must be “Full Paper Submission – NSCR-Your Name”. Authors should provide their name, designation and institution details in the e-mail body as well.

Full papers shall undergo Blind peer review and Plagiarism check. Plagiarized papers shall be rejected.

- Revision (if any) suggested by the reviewer of the paper shall be included.

Revisions suggested are on the basis of blind peer review. Abstracts and full papers mailed to [iqac.glc.tvpm@gmail.com](mailto:iqac.glc.tvpm@gmail.com) on or before 10<sup>th</sup> November will only be considered. Status of the acceptance of full papers shall be communicated after blind peer review and plagiarism check. The registration details shall be informed with communication of acceptance.

### **Best Paper Awards**

Best Paper from the seminar shall be awarded the title of “**BEST RESEARCH PAPER**”. The criteria for considering the best research paper are :

- ❖ Novel Contribution, Originality in Thought and Inferences
- ❖ Research work
- ❖ Clarity, Precision and Coherence
- ❖ Language and Style,

### **Important Dates**

- ✓ Last date for submission of Abstract: November 4, 2019 .
- ✓ Communication of status of abstract: November 5, 2019.
- ✓ Submission of revised abstract (if needed): November 7, 2019.
- ✓ Submission of Full papers: November 10, 2019.
- ✓ Communication of status of Full papers: November 11, 2019.

- ✓ Submission of revised papers (if needed): November 13, 2019.
- ✓ Registration: November 21, 2019.
- ✓ Date of Seminar: 21<sup>st</sup> & 22<sup>nd</sup> November, 2019.

**Faculty Coordinators :**

Dr. Money Veena V.R, Asst. Professor, GLC, Thiruvananthapuram.

Dr. Sheema S Dhar, Asst. Professor, GLC, Thiruvananthapuram.

Smt. Priya Vijayan, Asst. Professor, GLC, Thiruvananthapuram.

**Student Coordinators :**

Athira V, 3<sup>rd</sup> Semester, LLM

Animisha Sathyan, 5<sup>th</sup> Semester 3 year LLB

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**Please note: The Registration for the national seminar is free of cost. The organisers shall not provide any travel arrangements or accommodation.**